IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-16/130/(ND)/2017

In the matter of:

M/s. Om Pizzas & Eats India (P) Limited

.. PETITIONER

SECTION:

Under Section 441 (96)

Order delivered on 09.10.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant : Mr. Pawan Kumar Pawan, Advocate

For the Respondent/Corporate Debtor : -

For the Intervener

ORDER

At the request of the petitioner, the matter is adjourned to 10.10.2017.

R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 9.10.2017